

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**4. IA/1085/2023-R/Plan IA/1466/2023 IA/1478/2023**  
**In C.P. (IB)/1171(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

**NAME OF THE PARTIES: - ICICI Bank Limited**  
**V/s**  
**Rajesh Business & Leisure Hotels**  
**Private Limited**

**Section: 30 U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Rohit Gupta a/w Adv. Prashansa Agarwal i/b Adv. Indrajeet Hingane appeared for the Applicant in IA.No.1478/2023. Adv. Karl Tamboly a/w Adv. Nausher Kohli a/w Adv. Umang Mehta & Adv. Aalisha Sharma appeared for the Applicant in IA.No.1466/2023. Sr. Adv. Mustafa Doctor a/w Adv. Shweta Dubey, Adv. Ichchha Kalash, Adv. Ishita Srivastava appeared for the Applicant in IA.No.1085/2023 and Respondent in IA.No.1466/2023 and IA.No.1478/2023. Sr. Adv. Mr. Gaurav Joshi a/w Adv. Harsh L Behany a/w Adv. Yash Chedda a/w Adv. Saloni Manjrekar appeared for the Respondent No. 2 & 3 in IA.1478/2023

and Respondent No. 3 & 4 in IA.No.1466/2023. Heard the arguments for the counsel for the applicant. For arguments on behalf of the Respondents list this matter on **27.02.2024 at 2:30 PM part heard.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**